

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **30.01.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--------------------------------|---|------------------------|-------------------------|
| 1. | Comp App (AT) (CH) No.127/2022 | Jithendra Parlapalli Vs Wirecard India Pvt Ltd & 5 Ors. | Mr. KR Arun Shabari | |

For Withdrawal

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|--------------------------|--|
| 2. | TA (AT) No. 127/2021 (CA (AT) No. 21/2021) | Tharayil Porinchu John & Anr Vs M/s Sea Blue Shipyard Limited & 3 Ors | Mr. Jerin Asher Sojan | M/s Grey Matter Legal- R1 & R2 Mr. CS N R Krishnan Unni- R3 |

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500